

Sr.No. 371 and the name of the candidate at Sr.No. 371 is Shri S. Prabhakaran. Infact, the applicant allegedly has been awarded the marks of Shri Prabhakaran and the applicant has not been correctly awarded marks against Sr.No. 372. In our view the Serial Number does not matter and we have reproduced the marks by name of the respective candidates/as could be seen from the result sheet. There can be no confusion between Shri S. Prabhakaran and Shri Pravin Patil. We therefore do not find any error apparent on the face of the record.

3. We are therefore of the view that no grounds have been made out for review of our judgement in terms of rules under order 47 of CPC. The Review Petition has no merit and RP is therefore dismissed. Order of dismissal is being passed by circulation as permissible under rules.

M.R. Kolhatkar
(M.R. KOLHATKAR)
MEMBER (A)

B.S. Hegde
(B.S. HEGDE)
MEMBER (J)

ccp.
Copy to:-

1. Mr. S.H. Thakur & Anr.,
C/O. Mr. D.V. Gangal, Adv.
2. The Union of India & Ors.,
through Mr. V.S. Masurkar, Adv.

SECTION OFFICER